

pan>

title: Introduction of the Mentally Retarded Children (Welfare) Bill, 2015.

HON. DEPUTY SPEAKER: Item No. 25, Shri Om Prakash Yadav.

\*m01

**श्री ओम प्रकाश यादव (सीवाल):** महोदय, मैं प्रस्ताव करता हूँ कि केन्द्रीय और राज्य सरकारों द्वारा मानसिक विमिलित बालकों के कल्याण हेतु किए जाने वाले कानून परा उपायों तथा उससे सम्बन्धित या उसके आनुसंधान विषयों का उपकार्य करने वाले विधेयक को पुराना स्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for certain measures to be undertaken by the Union and the State Governments for the welfare of mentally retarded children and for matters connected therewith or incidental thereto."

*The motion was adopted.*

HON. DEPUTY SPEAKER: The leave is granted. Now, the Member may introduce the Bill.

**श्री ओम प्रकाश यादव:** महोदय, मैं विधेयक पुराना स्थापित भी करता हूँ।

**15.34 hours**